Unstarred Questions

The powers of identification and deportation of illegally staying foreign nationals including Bangladeshi nationals have been delegated to the State Governments and Union Territories Administration under Foreigners Act, 1946. An action plan for detection and deportation of the illegal migrants in Assam has been prepared and Government of Assam has formed 500 State Police Units for detection of illegal immigrants in Assam. For speedy disposal of cases relating to detection and deportation of such illegal migrants, 100 Foreigners Tribunals have been made functional.

Properties acquired under Enemy Property Act used by public servants and officers

1058. SHRI MD. NADIMUL HAQUE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that several properties acquired under the Enemy Property Act are being used by the public servants and officers;
 - (b) if so, the details thereof;
- (c) the number and details of all such properties allotted to public servants, officers and public offices, State-wise;
- (d) whether any income or rental income is generated from the allotment of such properties to public servants and public offices;
- (e) if so, whether the income is remitted to the account of the actual owner or his legal heir; and
 - (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Yes, Sir.

(b) and (c) The details of properties allotted to public servants, officers and public offices State-wise is as under:

Sl. No.	State	Property allotted to					
		Public servants	Officers	Public Offices			
1	2	3	4	5			
1.	Gujarat	-	-	Telephone Exchange, Ahmedabad			
2.	Maharashtra	-	CRPF, Bandra Mumbai	-			

1	2		3	4		5
3.	Uttar Pradesh	(i)	CMO, Bungalow, Sitapur	-	(i)	Forest Department, Sitapur, Government of UP
		(ii)	SP Bungalow, Khiri		(ii)	Tehsil Office of Mahmudabad, Lucknow
		(iii)	DM Bungalow, Sitapur		(iii)	UCO Bank, Lucknow
		(iv)	SP Bungalow, Sitapur		(iv)	Jawaharlal Nehru Polytechnic College, Mahmudabad
					(v)	Rajkiya Mahavidyalay, Mahmudabad
					(vi)	Office of Custodian of Enemy Property for India, Lucknow Branch
					(vii)	Fisheries Department, Mahmudabad Government of UP
					(viii)	District Supply Office, Barabanki, Government of UP
4.	West Bengal	-		-	Office of Custodian of Enemy Property for India, Kolkata Branch	

- (d) Yes, Sir.
- (e) and (f) No Sir. There is no such provision under the existing law.

Increase in median age of marriage

1059. SHRIMATI WANSUK SYIEM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the new census data released recently shows that the median age at the time of marriage has increased across all strata of society and genders due to socio-economic changes taking place;